

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 319 OF 2016 &
IA NO. 665 OF 2016 & IA NO. 536 OF 2017**

Dated: 22nd July, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

Simhapuri Energy Ltd.

.... Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. S. Vallinayagam

Counsel for the Respondent(s) : Mr. Sethu Ramalingam for R.1

Mr. Buddy Ranganadhan
Mr. Palzer Maktan for R.2

ORDER

At the request of learned counsel for the Appellant, list the matter for further hearing on **21.10.2019.**

**(S.D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

pr/mkj